

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S RAJIT ROLLING
MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Rajit Rolling Mills Private Limited
2.	Date of incorporation of corporate debtor	17/02/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar Of Companies, Mumbai, Maharashtra
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106MH2012PTC227127
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No-D-16 Additional MIDC Jalna 431203
6.	Insolvency commencement date in respect of corporate debtor	25.02.2020
7.	Estimated date of closure of insolvency resolution process	22.08.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Rajabhau Joshi, Reg. No. : IBBI/IPA-002/IP- N00350/2017-2018/11000
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A.R Joshi & Associates, 1st Floor,E-Wing, Bharat Bazar Complex ,API Corner, Chikalthana MIDC, Aurangabad 431 006 Telephone no. 0240-2480415 E-Mail ID: arjoshiassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A.R Joshi & Associates, 1st Floor,E-Wing, Bharat Bazar Complex ,API Corner, Chikalthana MIDC, Aurangabad 431 006 Telephone no. 0240-2480415 E-Mail ID: arjoshiassociates@gmail.com
11.	Last date for submission of claims	17.03.2020



12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address : As in (10) above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Rajit Rolling Mills Private Limited** on **25th February 2020**.

The creditors of **M/s Rajit Rolling Mills Private Limited** are hereby called upon to submit their claims with proof on or before **17th March 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Arun Rajabhau Joshi

Interim Resolution Professional

ICSI Insolvency Professionals Agency

Reg. No: IBBI/IPA-002/IP-N00350/2017-2018/11000

Date: 04.03.2020

Place: Aurangabad

